

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 116 of 2011

Dated: 9th May, 2012 –

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

**North Eastern Electricity Supply Co.
of Orissa Ltd. & Ors.**

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Appellant (s)

Versus

O.E.R.C. & Anr.

.....

Respondent (s)

Counsel for the Appellant (s)

:

Mr. Hasan Murtaza, Advocate

Counsel for the Respondent (s)

:

Mr. Narendra Singh Bisht &
Ms. Rajdipa Behura for R-1
Mr. R.K. Mehta
Mr. David A. &
Mr. Antaryami Upadhyay for R-2

ORDER

On the prayer of the Learned Counsel for the Appellant the hearing is adjourned to 5th July, 2012. In the meantime, the parties are directed to file written note of submission on or before 5th July 2012.

Post the matter for hearing on **5th July, 2012.**

**(V.J. Talwar)
Technical Member**

**(Justice P.S. Datta)
Judicial Member**

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